# GOVERNMENT OF INDIA MINISTRY OFENVIRONMENT AND FORESTS

### **RAJYA SABHA**

### **QUESTION NO26.07.2010**

### ANSWERED ON

### **ENVIRONMENTAL CLEARANCE TO POSCO STEEL PROJECT IN ORISSA**

33 Shri D. Raja

Will the Minister of RURAL DEVELOPMENT ENVIRONMENT AND FORESTS be pleased to state :-

(a) whether in view of the continued police atrocities against the local people protesting against the forceful land acquisition for the Posco Steel Project in Orissa, Government has any proposal to withdraw the environmental clearance accorded to the project; and

(b)if so, the details thereof?

## **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

- (a) There is no proposal to cancel the environmental clearance—accorded on 19th July, 2007 under the provisions of Environment Impact Assessment (EIA) Notification, 2006 for setting up of an Integrated Iron & Steel Plant (4.0 MTPA) along with a Captive Power Plant (4 x 100 MW) at Kujang, near Paradip, Jagatsinghpur, Orissa by M/s POSCO India-Orissa Pvt. Ltd.
- (b)In view of the reply to part (a) above, does not arise.